

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 608
(To be answered on the 25th July 2024)**

COLLAPSE OF AIRPORT ROOF

**608. SMT SAJDA AHMED
DR. AMOL RAMSING KOLHE
SHRI K C VENUGOPAL
SHRI NILESH DNYANDEV LANKE
SHRI AASHTIKAR PATIL NAGESH BAPURAO
PROF VARSHA EKNATH GAIKWAD
SHRI SANJAY DINA PATIL
SHRI MOHITE PATIL DHAIRYASHEEL RAJSINH
SMT SUPRIYA SULE
SHRI BHASKAR MURLIDHAR BHAGARE
SHRI BAJRANG MANOHAR SONWANE
SHRI KHALILUR RAHAMAN
DR. SANJAY JAISWAL
SHRI KALYAN BANERJEE
SHRI SUDAMA PRASAD
SHRI ANAND BHADAURIA
THIRU DAYANIDHI MARAN
SHRI PRADYUT BORDOLOI**

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) whether the Government is aware of the incidents of collapse of roof at various airports in the country, particularly in Delhi, Guwahati, Rajkot and Jabalpur and if so, the details thereof;**
(b) the details of number of deaths reported and people injured in the incidents;
(c) whether the Government has released any financial compensation to the injured and families of those who have lost their lives and if so, the details thereof for each of such incidents during the last five years;
(d) whether the Government has initiated any inquiry in the matter and if so, the details thereof along with the action taken and accountability fixed thereon;

- (e) whether the Government proposes to inspect all airports across the country for the safety of people as well as to ensure that such incidents would not reoccur and if so, the details thereof;
- (f) whether it is true that proper audit/inspections have not been done before providing NOC/CC to the contractors and if so, the details thereof;
- (g) the action being taken by the Government to address the structural and safety issues identified in the affected areas; and
- (h) whether any fact finding is being initiated for all the airports constructed during the last five years and if so, the details thereof?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री

(Shri Murlidhar Mohol)

(a): During heavy rain, forecourt canopy collapsed at Terminal 1D of Indira Gandhi International Airport, Delhi on 28.06.2024. Also, kerb area Canopy made of tensile fabric, a non-structural element, tore at Jabalpur & Rajkot Airports on 27.06.2024 and 29.06.2024, respectively.

(b): The incident at Delhi Airport resulted in one fatality and injuries to nine individuals. There was no loss of life or injury at Jabalpur and Rajkot Airports.

(c): Since, Delhi International Airport Limited (DIAL) is governed by the Operation, Management and Development Agreement (OMDA) signed between Airports Authority of India (AAI) and DIAL, whereby the functioning operations, maintenance, development, design, construction, upgradation, modernisation, finance, management and keeping the airport in good repair and operating condition has been assigned to the Joint Venture Company i.e. DIAL. A compensation of Rs.20 lakh has been provided to the family of the deceased and Rs.3 lakh each to the injured by DIAL.

(d): This Ministry has constituted a High Level Expert Committee consisting of Structural Engineers from IIT Delhi to assess the incident at Delhi T1 and the Airports Authority of India has initiated investigations to determine the root cause of incidents at Jabalpur and Rajkot Airports.

(e) to (h): All the Airport Operators have been directed to carry out a Third Party Audit of structural stability of Airport buildings and associated infrastructures through a reputed Government Institution/ Body such as IITs, NITs, CBRI, EIL etc. All the Airport Operators have also been directed to carry out a thorough evaluation of all civil, electrical and technical aspects of the building including the design, specifications and workmanship of the roof sheeting structure before the onset of monsoon every year. Further, the Directorate General of Civil Aviation (DGCA) carries out licensing inspection of new airports and checks the compliances of airside infrastructure and facilities in accordance with DGCA Civil Aviation Requirements Section 4 Series B Part I and International Civil Aviation Organisation (ICAO) Annex 14 Volume 1. The Safety & Maintenance Standards are being followed at the

airports as per the industry practice and relevant safety standards. Building safety is also in built during design and construction stage as per National Building Codes.
